

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1525/2019

STATE OF U.P

Appellant(s)

VERSUS

RAM AUTAR

Respondent(s)

Date : 08-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service in respect of the sole
respondent from the High Court. Reminder be issued.

Await original record from the High Court and Trial Court.
Reminder be issued. Registry to inform telephonically as well.

List again on 30.3.2020.

ANIL LAXMAN PANSARE
Registrar